

[Shri T. T. Krishnamachari]

Table a copy each of the following papers:—

(i) Annual Report of the Film Finance Corporation Limited, Bombay, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-1794/63].

INDIAN AIRCRAFT (FOURTH AMENDMENT) RULES, 1963

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): I beg to lay on the Table a copy of the Indian Aircraft (Fourth Amendment) Rules, 1963, published in Notification No. G.S.R. 1457 dated the 7th September, 1963 under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library, See No. LT-1795/63].

11.58 hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the sittings (Seventh and Eighth) of the Committee on Petitions held during the current Session.

11.58½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business

in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th September, 1963, agreed without any amendment to the Personal Injuries (Compensation Insurance) Bill, 1963, which was passed by the Lok Sabha at its sitting held on the 28th August, 1963."

11.58½ hrs.

RE: APPOINTMENT OF MINISTERS

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Sir, may I bring to your notice that our colleague, Shri Dasappa, an hon. Member of this House, has been appointed as Minister of Railways, and Shri Bali Ram Bhagat is made the Minister of State for Planning?

Mr. Speaker: As Members have already done, I also welcome the new Ministers.

Shri Hari Vishnu Kamath (Hoshangabad): I hope there will be fewer accidents on the railways!

11.59 hrs.

RE. DISCUSSION ON NEFA  
ENQUIRY REPORT

Shri H. N. Mukerjee (Calcutta Central): Sir, I hope you will forgive me for drawing your attention to one matter in relation to the discussion of the NEFA debacle report. It has caused a great deal of perturbation to many of us, on both sides, I am sure, of the House, that the Minister of Defence was pleased, on account of the arrangement of business made, I suppose, by the Minister of Parliamentary Affairs, to give a reply to the debate on the very same subject in the other House yesterday. I say